

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
BUDGET SESSION
LIST OF BUSINESS FOR –
MONDAY, MARCH 16TH, 2009
.....

GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the report of the Business Advisory Committee under Rule 230.
3. Minister in-charge Parliamentary Affairs to move:
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session”.
4. The Speaker to announce the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
5. Dr. Donkumar Roy, Chief Minister to lay the Audited Annual Accounts of the Meghalaya Transport Corporation:
 - (i) for the year 2000-01.
 - (ii) for the year 2001-02.
6. Shri A. L. Hek, Minister in-charge Public Health Engineering to lay:
 - (i) The Meghalaya Public Health Engineering Service Rule, 1996.
 - (ii) The Meghalaya Public Health Engineering Non-Gazetted Technical Sub-Ordinate Service Rules, 2008.
7. **Shri J.A. Lyngdoh**, Minister in-charge Food Civil Supplies & Consumer Affairs to lay the Amendment on the Meghalaya Consumer Protection Rules , 1989.
8. **Shri CONRAD K. SANGMA**, Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2008-2009.
9. **Shri CONRAD K. SANGMA**, Minister in-charge Finance to present the following :-
 - (i) Appropriation Accounts, 2007-2008.
 - (ii) Finance Accounts, 2007-2008.
10. Shri Ronnie V. Lyngdoh to beg leave of the House
Dr. Mukul Sangma to move the Resolution for
Shri Martin M. Danggo removal of the Speaker

Shri H. Donkumar R. Lyngdoh
Shri Prestone Tynsong
Shri Samuel Sangma
Shri Augustine D. Marak
Shri Francis Pongit R. Sangma
Shri Sniawbhalang Dhar
Shri Shitlang Pale
Shri Abdus Saleh
Dr. Phlour W. Khongjee

under Rule 135 of the Rules
of Procedure and Conduct
of Business in Meghalaya
Legislative Assembly

11. Obituary References.

Shillong:
The 14th March, 2009.

W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.